

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 03.03.2022

ORDER NO. 45 of 2022

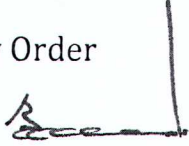
Hon'ble President is pleased to partially modify the roster order no. 07 of 2022 for **CESTAT, Mumbai** from **14.03.2022** to **16.03.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 14.03.2022 to 16.03.2022 Afternoon	Hon'ble Mr. Justice Dilip Gupta, President and Mr. C. J. Mathew, Hon'ble Member (Technical)	Service Tax Division Bench matters


Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-
SPS to Hon'ble President/Hon'ble Member, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar